

commendations of the Committee. However, the implementation of these recommendations, by their very nature, would take time and it is too early to say at this stage whether the quality of cars manufactured in the country has improved during the last six months.

In the meantime, in pursuance of one of the recommendations of the Committee, a team of experts has been deputed to visit the plants of the three car manufacturers with a view to assisting and advising the latter in strengthening their internal inspection organisation. The Team will also suggest to Government the kind of external inspection organisation that should be set up to supplement the internal arrangements and how it can be made to function effectively. Further action in the matter will be taken on receipt of the report of the Team.

ब्रिटिश इंडिया कारपोरेशन

*296 श्री बेवेन सेन : क्या औद्योगिक विकास, और आन्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि उन कम्पनियों के नाम क्या हैं जिनमें ब्रिटिश इंडिया कारपोरेशन ने अब तक अपनी पूंजी लगाई है ?

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फल्लूचंद अली अहमद) : 31 दिसम्बर, 1967 तक के कम्पनी के आधुनिकतम उपबन्ध तुलन-पत्र के अनुसार, कम्पनी ने, निम्नलिखित ग्यारह कम्पनियों के हिस्सों में विनियोजन किया है :—

1. कानपुर शुगर वर्क्स लिमिटेड
2. चम्पारन शुगर कम्पनी लिमिटेड
3. कानपुर टेक्सटाइल्स लिमिटेड
4. सरन इंजीनियरिंग कम्पनी लिमिटेड
5. दी बेटा पिकर कम्पनी लिमिटेड
6. मोहन मैकन ब्रैबरीज लिमिटेड
7. धारीबाल कोआपरेटिव सोसाइटी लिमिटेड
8. नेशनल सैरियल्स प्रोडक्ट्स लिमिटेड

9. पायोनियर लिमिटेड
10. दी एलिन पिल्स कम्पनी लिमिटेड
11. ब्रुशवेयर लिमिटेड ।

Soviet-aided Public Sector Projects

*297. SHRI BABURAO PATEL : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that Mr. Skatchkov, Soviet Chairman for Economic Relations with foreign countries, during his recent visit to Bhilai and Ranchi, said that he was dissatisfied with the performance of these projects and suggested "speedy corrective measures"; if so, the salient features of the report submitted by Mr. Skatchkov and the corrective measures suggested ; and

(b) the precise steps taken by Government to improve steel production ?

THE MINISTER OF STEEL & HEAVY ENGINEERING (SHRI C. M. PONACHA) (a) and (b). The working of Bhilai Steel Plant and Heavy Engineering Corporation, Ranchi were among the Soviet aided Projects which were reviewed by the Shatchkov Delegation and the representatives of the Indian Government. Various steps and measures to improve the efficiency of these units were discussed. These are under consideration for implementation.

Steel Quota given to Standard Drum Manufacturing Company

*298. SHRI MADHU LIMAYE : will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether his attention has been drawn by the Minister for Industrial Development. Internal Trade and Company Affairs to the memorandum he had received from a Member of Parliament about the steel quota given to Standard Drum Manufacturing Company of the Kapadias ;

(b) If so, whether Government have made an enquiry into the steel prices paid by the Company and the prevailing market prices ;

(c) whether it is a fact that even at Rs. 2300 per ton steel sheets are not available in the market and that people are sometimes paying as much as Rs. 2,500 per ton ;

(d) whether his Ministry, in consultation with the Ministry for Industrial Development, Internal Trade and Company Affairs and the Finance Ministry have taken any steps to prevent the malpractices and tax evasion resulting from this quota allotment ; and

(e) if, not, the reasons therefor ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA) : (a) A Memorandum covering a number of points including a reference to the steel quotas given to this firm, has been received by the Ministry of Industrial Development, Internal Trade Company Affairs, and it reported to be under examination in that Ministry.

(b) and (c). No, Sir. Whereas there is no statutory control over steel prices, and the selling prices at the level of the main producers are fixed by the Joint Plant Committee, there is no formal or informal regulation over the prices at the wholesale and retail levels.

(d) and (e). If any specific malpractices and tax evasions come to Government's notice, appropriate action will be taken by the concerned Departments.

U.S. Loan to a Tyre Factory in Madras

*299. SHRI C. JANARDHANAN :
SHRI RAMACHANDRA
VEERAPPA :
SHRI Y. A. PRASAD :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the U.S. Government have recently extended a loan of Rs. 75 lakhs to a tyre factory in Madras to help expansion of its production ;

(b) if so, the name of the factory which has received the loan ;

(c) the terms and conditions of the loan ;

(d) the details of the expansion programme of the factory ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. (AHMED)) : (a) Yes, Sir.

(b) Messrs Madras Rubber Factory Ltd., Madras.

(c) Funds available from the Cooley loan are intended for meeting rupee expenditure on the acquisition of additional land, construction of buildings, payment of duty as also the installation of plant and machinery. The repayment of loan is envisaged in fourteen approximately equal semi-annual instalments, the first instalment to be due and payable three years from the date of first disbursement. The loan carries an interest of 8% per annum.

(d) The existing and proposed capacities after expanding the production by 25% in terms of Government dated 7-12-1967 will be as indicated below :

Item of Manufacture	Present Capacity	Capacity after implementation of the scheme
1. Automobile tyres	360,000 Nos.	450,000 Nos.
2. Automobile tubes	360,000 Nos.	450,000 Nos.
3. Tread Rubber	3.95 million Kg.	4.94 million Kg.
4. Bicycle tyres & tubes	new item	2 million Nos.